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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No 75 (RE – 2013)/2009-2014
New Delhi, Dated: 27 March, 2014

Sub: Export of River Sand to Maldives under Bi-lateral Trade Agreement between Government of India and Government of the Republic of Maldives.

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended read with Para 1.3 of the Foreign Trade Policy, 2009-2014, as amended from time to time, the Central Government hereby substitutes the Export Licencing Note 2 as appearing in Chapter 25 of Schedule 2 of ITC(HS) Classification of Export & Import Items, as below:

‘Note 2

- (i) Export of River Sand to Maldives permitted as per ceiling mentioned below subject to issue of No Objection within the annual ceiling by CAPEXIL who shall monitor the ceiling and send a quarterly report to Export Cell in DGFT:

S.No.	Item	Annual Ceiling of Quantity in MTs		
		2014-15	2015-16	2016-17
1.	River Sand	2 lakh	2.5 lakh	3 lakh

- (ii) For the export of above quantity of River Sand, CAPEXIL shall ensure that the suppliers/extractors have obtained appropriate clearances and mining of the sand is not undertaken in the Coastal Regulation Zone Area, which is prohibited under the Coastal Regulation Zone notification.

- (iii) In addition to above, export of River Sand will be allowed subject to the exporter obtaining necessary environmental clearances/No Objection Certificate from the designated nodal authority of respective State Governments from where the River Sand is obtained. This permission will also be subject to any State legislation/judicial orders relating to mining of River Sand”

2. Effect of this notification:

Export of the quantities of River Sand with the annual ceiling indicated in the respective columns in Export Licencing Note 2(i) above has been permitted for export to the Republic of Maldives under Bi-lateral Trade Agreement between Government of India and Government of the Republic of Maldives.

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(Issued from 01/91/171/59/AM09/Export Cell)